

**Central Administrative Tribunal
Madras Bench**

OA 310/00035/2019

Dated Friday the 11th day of January Two Thousand Nineteen

P R E S E N T

**Hon'ble Mr. P. Madhavan, Member (J)
&
Hon'ble Mr. T. Jacob, Member (A)**

P. Jayakumar Mathues
R11, Government Quarters
Lawspet, Puducherry – 605 008.

.. Applicant

By Advocate M/s. Menon, Karthik, Mukundan and Neelakantan

Vs.

The Union of India
Through the Government of Puducherry
Repd by its
The Secretary to Government (Personnel)
Chief Secretariat
Puducherry.

.. Respondent

By Advocate Ms. S. Devie

ORAL ORDER

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

Heard. The applicant has filed this OA under Section 19 of the Administrative Tribunals Act, 1985 seeking the following reliefs:

“To direct the respondents to place the applicant notionally with effect from the date of entitlement to the post i.e. the date of occurrence of the vacancies so as to enable them to be included in the statutory pension scheme under the CCS(Pension)Rules 1972 and pass such further or other orders as may be deemed fit and proper.”

2. Learned counsel for the applicant submitted that the applicant made representation dated 23.11.2017 which is pending before the authorities for consideration. He would further submit that he would be satisfied if his grievance is considered by the Department within a time frame stipulated by this Tribunal.

3. Ms. S. Devie takes notice for the respondents.

4. Keeping in view the limited prayer and without going into the substantive merits of the case, this OA is disposed of at the admission stage with the following direction:

“The applicant is permitted to file a fresh representation in this matter along with any additional documents or submissions within a period of two weeks from the date of receipt of copy of this order. On receipt of such representation, the respondents are directed to consider the same along with Annexure A7

representation and pass a reasoned and speaking order within a period of three months thereafter.

(T. Jacob)
Member (A)

11.01.2019

(P. Madhavan)
Member(J)

AS